

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3401
ANSWERED ON:15.12.2005
NON- OFFICIAL PART -TIME DIRECTORS IN OIL PSUS
Madhwaraj Smt. Manorama

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to replace all the Non- Official Part-time Directors on the Board of Directors in the Public Sector Oil Companies;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the new Directors have been identified by the Government for appointment in these Public Sector Oil Companies; and
- (d) if so, the time by which these Directors will be appointed?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) & (d) Yes, Sir. Proposals for newly recommended candidates, who have given their willingness to accept appointments as Non-Official Part-time Directors in Oil Public Sector Undertakings (PSUs), have been sent to the Department of Personnel & Training (DOPT) for taking the approval of the Competent Authority.